

(13)

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 2092/2001

New Delhi this the 20th day of March, 2002

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Kuldip Singh, Member (J)

Mr. Chander Bhan Singh  
Chowkidar, TCPO  
E-Block, Vikas Bhavan,  
New Delhi.

-Applicant

(By Advocate: Shri D.R. Gupta)

Versus

1. Union of India through  
Secretary  
Ministry of Urban Development &  
Poverty Alleviation  
Nirman Bhawan,  
New Delhi.
2. Secretary, Department of Personnel &  
Training, North Block,  
New Delhi.
3. The Chairman  
Town & Country Planning Organisation  
M/o Urban Development & Poverty Alleviation  
Nirman Bhawan,  
New Delhi-110 011
4. Chief Planner,  
TCPO, E-Block,  
Vikas Bhavan  
New Delhi-110 002.

-Respondents

(By Advocate: Shri K.C.D. Gangwani)

ORDER (Oral)

Hon'ble Shri Kuldip Singh, Member (J)

We are informed that applicant has expired and his legal representatives have not come within the time frame. So, the proceedings shall abate. File be consigned to the record room.

  
(Kuldip Singh)  
Member (J)

  
(V.K. Majotra)  
Member (A)

cc.